### GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## LOK SABHA UNSTARRED QUESTION NO. 431

TO BE ANSWERED ON THE 19<sup>TH</sup> JULY, 2022/ ASHADHA 28, 1944 (SAKA)

**MODERNISATION OF POLICE FORCE SCHEME** 

#### **431. SHRI MARGANI BHARAT:**

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is not true that Andhra Pradesh is one of the performing States under Modernization of Police Force Scheme (MPFS) during the last few years;
- (b) whether it is also true that the Government grants incentives to better performing States;
- (c) if so, the details of better performing incentives released to Andhra Pradesh during the better performing years; and
- (d) the details of funds allocated for MPFS for 2021-22 and 2022-23, Statewise including Andhra Pradesh?

#### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) Under the scheme of 'Assistance to States for Modernisation of Police(ASMP)'(which was earlier known as 'Modernization of State Police Forces' scheme), during the financial years 2018-19 and 2019-20, Andhra Pradesh was one of the States which had no unspent balance out of Central releases.

#### L.S.US.Q.NO. 431 FOR 19.07.2022

- (b) and (c) The Government of India granted incentives to better performing States under this scheme till the year 2019-20. These incentives were granted to the better performing States out of the unreleased pooled funds. However, since 2020-21, these incentives could not be released as substantial unspent balance remained with the State Governments, including Andhra Pradesh. Better performance incentives of Rs. 14.81 crore and Rs. 14.92 crore were released to the Government of Andhra Pradesh during the financial years 2018-19 and 2019-20 respectively.
- (d) State-wise details of funds allocated under this scheme during the financial years 2021-22 and 2022-23 are at <u>Annexure.</u>

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State-wise details of funds allocated during the financial years 2021-22 and 2022-23 under the scheme of 'Assistance to States for Modernization of Police' (renamed as 'Assistance to States and Union Territories for Modernization of Police' on extending the scheme for UTs)

(₹ in crore)

S. No.	State	2021-22	2022-23
1.	Andhra Pradesh	24.46	17.73
2.	Arunachal Pradesh	3.92	3.26
3.	Assam	26.40	11.64
4.	Bihar	27.62	27.14
5.	Chhattisgarh	9.72	11.01
6.	Goa	1.03	2.79
7.	Gujarat	25.58	26.67
8.	Haryana	11.48	11.96
9.	Himachal Pradesh	3.50	4.34
10.	Jharkhand	9.21	11.87
11.	Karnataka	38.37	19.19
12.	Kerala	16.11	18.59
13.	Madhya Pradesh	27.11	25.15
14.	Maharashtra	47.11	36.24
15.	Manipur	9.55	4.10
16.	Meghalaya	3.75	3.29
17.	Mizoram	4.77	2.74
18.	Nagaland	10.74	3.57
19.	Odisha	15.60	13.91
20.	Punjab	16.42	11.18
21.	Rajasthan	31.26	21.18
22.	Sikkim	1.77	2.43
23.	Tamil Nadu	34.84	44.04
24.	Telangana	17.48	14.32
25.	Tripura	7.84	3.91
26.	Uttar Pradesh	63.19	56.62
27.	Uttarakhand	3.37	5.43
28.	West Bengal	28.90	23.49
29.	Andaman & Nicobar		0.86

30.	Chandigarh		1.00
31	Dadra & Nagar Haveli and Daman & Diu		0.66
32.	Delhi		10.69
33.	Jammu & Kashmir	==	6.65
34.	Ladakh		0.66
35.	Lakshadweep		0.58
36.	Puducherry		1.12
	Sub-Total	521.10	460.00
	Funds kept for incentives for Police	99.35	160.45
	Reforms, etc.		
	Grand Total	620.45	620.45

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